

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 3468/2024 in C.P. (IB)/344(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- Nishi Jain
IN THE MATTER OF
Glance Investments (India) Pvt Ltd
V/s
Elexir Distributions Pvt. Ltd.

Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3468 of 2024:- Counsel, Pratik Pandey i/b Aniruth Purusothaman appeared for the Applicant/Liquidator through VC.

This Application is filed by the Liquidator for placing on record the 2nd Progress report of the Liquidation process for the period of 01.04.2024 till 17.06.2024, which is annexed with the present Application as Exhibit-C. The said report is taken on record, and no order is called for. Accordingly, **IA 3468 of 2024** is **allowed and disposed of**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)